

SUPREME COURT OF INDIA
(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Receipts upto June, 2011	Copy upto June,2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<i>Revenue Receipts</i>			
	Tax Revenue	1.31	0.84	55.95
	Non-Tax Revenue	0.7	0.85	-17.65
	Grants-in-aid & contribution			
	<i>Capital Receipts</i>			
	Recovery of Loans	0.12	0.13	-7.69
	Other Non- DebtCapital Receipts			
	Public Debt			
	<i>Contingency Fund</i>			
	<i>Public Account</i>	69.41	8.71	696.90
A	<i>Total Receipts</i>	71.54	10.53	579.39
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<i>Revenue Expenditure</i>			
	Plan			
	Non-Plan	34	28.42	19.63
	<i>Capital Expenditure</i>			
	Plan			
	Non-Plan			
	<i>Loans & Advances</i>			
	Plan			
	Non-Plan			
	<i>Contingency Fund</i>			
	<i>Public Account</i>	55.87	4.41	1166.89
B	<i>Total Disbursements</i>	89.87	32.83	173.74
C	<i>Net Cash Flow (A-B)</i>	-18.33	-22.3	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.ACCOUNTS OFFICER

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto June, 2011	Coppo upto June, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp. Tax	1.31	0.84	55.95
2	0049-Interest Receipts	0.03	0.04	25.00
3	0059-Public Works	0.38	0.29	31.03
4	0070-Other Administrative Service	0.1	0.22	-54.55
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	-0.08	0.13	-161.54
6	0210-Medical and Public Health	0.13	0.12	8.33
7	0216-Housing	0.12	0.05	140.00
	<u>Capital Receipts</u>			
1	Servants	0.12	0.13	-7.69
	<u>Total:</u>	2.13	1.82	17.03

Coppo-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)
(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto -June,			Coppo upto June, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		32.57	32.57		26.7	26.7
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto July, 2011	Copy upto July,2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	1.6	1.05	52.38
	Non-Tax Revenue	0.89	1.09	-18.35
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.15	0.18	-16.67
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	71.03	13.81	414.34
A	Total Receipts	73.67	16.13	356.73
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	46.12	36.51	26.32
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.02	0	
	<u>Contingency Fund</u>			
	Public Account	57.46	6.54	778.59
B	Total Disbursements	103.6	43.05	140.65
C	Net Cash Flow (A-B)	-29.93	-26.92	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto July, 2011	Coppo upto July, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	1.6	1.05	52.38
2	0049-Interest Receipts	0.07	0.06	16.67
3	0059-Public Works	0.45	0.42	7.14
4	0070-Other Administrative Service	0.13	0.23	-43.48
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	-0.06	0.16	-137.50
6	0210-Medical and Public Health	0.16	0.15	6.67
7	0216-Housing	0.14	0.07	100.00
	<u>Capital Receipts</u>			
1	Servants	0.15	0.18	-16.67
	<u>Total:</u>	2.64	2.32	13.79

Coppo-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)
(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto -July,			Coppo upto July, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		43.65	43.65		33.98	33.98
COPPY- Corresponding figure for Previous year										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Aug, 2011	Copy upto Aug,2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	1.92	1.31	46.56
	Non-Tax Revenue	1.05	1.29	-18.60
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.18	0.21	-14.29
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	81.02	35.33	129.32
A	Total Receipts	84.17	38.14	120.69
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	55.18	44.9	22.90
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.03	0	
	<u>Contingency Fund</u>			
	Public Account	67.84	28.03	142.03
B	Total Disbursements	123.05	72.93	68.72
C	Net Cash Flow (A-B)	-38.88	-34.79	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Aug, 2011	Corry upto Aug, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	1.92	1.31	46.56
2	0049-Interest Receipts	0.07	0.06	16.67
3	0059-Public Works	0.5	0.5	0.00
4	0070-Other Administrative Service	0.17	0.31	-45.16
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	-0.04	0.16	-125.00
6	0210-Medical and Public Health	0.19	0.18	5.56
7	0216-Housing	0.16	0.08	100.00
	<u>Capital Receipts</u>			
1	Servants	0.18	0.21	-14.29
	<u>Total:</u>	3.15	2.81	12.10

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)
(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto -Aug,			Corry upto Aug, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		51.8	51.8		41.56	41.56
COPY- Corresponding figure for Previous year										

Expenditure incurred by other Depts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Sep, 2011	Copy upto Sep,2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	2.25	2.19	2.74
	Non-Tax Revenue	1.52	1.35	12.59
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.22	0.24	-8.33
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	92.79	37.62	146.65
A	Total Receipts	96.78	41.4	133.77
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	66.34	55.52	19.49
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.06	0.05	20.00
	<u>Contingency Fund</u>			
	Public Account	74.97	30.09	149.15
B	Total Disbursements	141.37	85.66	65.04
C	Net Cash Flow (A-B)	-44.59	-44.26	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Sep, 2011	Copy upto Sep, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	2.25	2.19	2.74
2	0049-Interest Receipts	0.08	0.07	14.29
3	0059-Public Works	0.67	0.57	17.54
4	0070-Other Administrative Service	0.28	0.33	-15.15
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.08	0.08	0.00
6	0210-Medical and Public Health	0.22	0.21	4.76
7	0216-Housing	0.19	0.09	111.11
	<u>Capital Receipts</u>			
1	Servants	0.22	0.24	-8.33
	<u>Total:</u>	3.99	3.78	5.56

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)
(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto -Sep,			Coppo upto Sep, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		60.66	60.66		51.7	51.7
COPPY- Corresponding figure for Previous year										

Expenditure incurred by other Depts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Oct, 2011	Copy upto Oct,2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	2.6	2.57	1.17
	Non-Tax Revenue	1.72	1.6	7.50
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.24	0.27	-11.11
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	94.92	39.09	142.82
A	Total Receipts	99.48	43.53	128.53
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	77.3	65.72	17.62
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.06	0.06	0.00
	<u>Contingency Fund</u>			
	Public Account	76.41	36.42	109.80
B	Total Disbursements	153.77	102.2	50.46
C	Net Cash Flow (A-B)	-54.29	-58.67	

Coppy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Oct, 2011	Coppo upto Oct, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	2.6	2.57	1.17
2	0049-Interest Receipts	0.14	0.08	75.00
3	0059-Public Works	0.74	0.65	13.85
4	0070-Other Administrative Service	0.29	0.35	-17.14
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.08	0.17	-52.94
6	0210-Medical and Public Health	0.26	0.24	8.33
7	0216-Housing	0.21	0.11	90.91
	<u>Capital Receipts</u>			
1	Servants	0.24	0.27	-11.11
	<u>Total:</u>	4.56	4.44	2.70

Coppo-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)
(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto -Oct,			Coppo upto Oct, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		71.08	71.08		61.34	61.34
COPPY- Corresponding figure for Previous year										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Nov, 2011	Corry upto Nov,2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<u>Revenue Receipts</u>			
	Tax Revenue	3.11	2.96	5.07
	Non-Tax Revenue	1.98	1.73	14.45
	Grants-in-aid & contribution			
	<u>Capital Receipts</u>			
	Recovery of Loans	0.3	0.31	-3.23
	Other Non- DebtCapital Receipts			
	Public Debt			
	<u>Contingency Fund</u>			
	Public Account	97.58	230.8	-57.72
A	Total Receipts	102.97	235.8	-56.33
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<u>Revenue Expenditure</u>			
	Plan			
	Non-Plan	86.86	73.92	17.51
	<u>Capital Expenditure</u>			
	Plan			
	Non-Plan			
	<u>Loans & Advances</u>			
	Plan			
	Non-Plan	0.06	0.06	0.00
	<u>Contingency Fund</u>			
	Public Account	87.31	227.6	-61.64
B	Total Disbursements	174.23	301.58	-42.23
C	Net Cash Flow (A-B)	-71.26	-65.78	

Corry-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Nov, 2011	Coppo upto Nov, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.11	2.96	5.07
2	0049-Interest Receipts	0.16	0.09	77.78
3	0059-Public Works	0.79	0.77	2.60
4	0070-Other Administrative Service	0.44	0.39	12.82
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.07	0.09	-22.22
6	0210-Medical and Public Health	0.29	0.27	7.41
7	0216-Housing	0.23	0.12	91.67
	<u>Capital Receipts</u>			
1	Servants	0.3	0.31	-3.23
	<u>Total:</u>	5.39	5	7.80

Coppo-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)

(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto -Nov,			Corry upto Nov, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		80.24	80.24		68.65	68.65
COPY- Corresponding figure for Previous year										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Statement of Receipts and Disbursements for the year 2011-12

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Dec, 2011	Copy upto Dec, 2010	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	<i>Revenue Receipts</i>			
	Tax Revenue	3.61	3.38	6.80
	Non-Tax Revenue	2.31	1.94	19.07
	Grants-in-aid & contribution			
	<i>Capital Receipts</i>			
	Recovery of Loans	0.33	0.34	-2.94
	Other Non- DebtCapital Receipts			
	Public Debt			
	<i>Contingency Fund</i>			
	<i>Public Account</i>	135.87	2733.73	-95.03
A	<i>Total Receipts</i>	142.12	2739.39	-94.81
	<u>Disbursements</u>			
	Consolidated Fund of India			
	<i>Revenue Expenditure</i>			
	Plan			
	Non-Plan	96.13	82.25	16.88
	<i>Capital Expenditure</i>			
	Plan			
	Non-Plan			
	<i>Loans & Advances</i>			
	Plan			
	Non-Plan	0.09	0.07	28.57
	<i>Contingency Fund</i>			
	<i>Public Account</i>	118.71	229.47	-48.27
B	<i>Total Disbursements</i>	214.93	311.79	-31.07
C	<i>Net Cash Flow (A-B)</i>	-72.81	-2427.6	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts

SUPREME COURT OF INDIA

Statement of Receipts for the year (2011-2012)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Dec, 2011	Coppo upto Dec, 2010	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.61	3.38	6.80
2	0049-Interest Receipts	0.17	0.09	88.89
3	0059-Public Works	0.96	0.82	17.07
4	0070-Other Administrative Service	0.54	0.4	35.00
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.07	0.19	-63.16
6	0210-Medical and Public Health	0.32	0.3	6.67
7	0216-Housing	0.25	0.14	78.57
	<u>Capital Receipts</u>			
1	Servants	0.33	0.34	-2.94
	<u>Total:</u>	6.25	5.66	10.42

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2011-2012)

(Rupees in Crore)

S.No.		B.E. 2011-2012			Actual Exp upto - Dec, 2011			Coppo upto Dec, 2010		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		88.83	88.83		76.42	76.42
COPPY- Corresponding figure for Previous year										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.